Suppl. Cause List No. 1 Sr. No. 01

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail App No. 05/2020

Riaz Ahmed

...Applicant/Petitioner

Through:- Mr. B.S Bali, Advocate

V/S

UT of Jammu and Kashmir and another ... Non-applicant(s)/Respondent(s)

Through: - Mr. Amit Gupta, AAG

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Amit Gupta, learned AAG has filed the objections to the application.

Heard learned counsels for both the parties.

Reserved for orders.

(PUNEET GUPTA) JUDGE

Jammu 08.05.2020 Pawan Chopra